

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:7449
ANSWERED ON:15.05.2000
VIOLATION OF FOREST CONSERVATION ACT
ABDUL RASHID SHAHEEN

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government have received complaints from various States regarding Violation of Forest(conservation),Act, 1980 during the last three years and current year, till-date;
- (b) if so, the details thereof; and
- (c) the action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS

(SHRI BABU LAL MARANDI)

- (a) Yes,Sir.
- (b) The information regarding details of violation of Forest(conservation),Act, 1980 during last three years is being collected.
- (c) Action against violation of Forest(conservation),Act, 1980 is taken by the Central Government as per the provisions of Forest(conservation),Act and its Rules & Guidelines.